

Two-two officers of oil companies as members will be nominated by the Executive Director or Director (Marketing) of the oil companies not earlier than three days from the date fixed for starting the interviews at a particular location. The Chairman has been appointed for a term not exceeding two years.

[English]

Financial Assistance for the Development of Medical Colleges

1416. SHRI JAISINGRAO GAIKWAD PATIL:
DR. RAMKRISHNA KUSMARIA:
SHRI GORDHANBHAI JADAVBHAI JAVIYA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of financial assistance provided by the Union Government for the development of medical colleges and hospital projects to each states during each of the last three years;

(b) the norms followed for allocation of funds for these projects;

(c) whether the Union Government have received representation from State Governments seeking enhancement of financial assistance for upgradation and providing adequate facilities in medical colleges and hospitals projects in their respective States;

(d) if so, the details thereof State-wise; and

(e) the steps taken/being taken/proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) to (e) The information is being collected and will be laid on the Table of the House.

Allotment of Petrol Pumps to Tribals

1417. DR. RAMKRISHNA KUSMARIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of petrol/diesel retail outlets allotted to tribals during each of the last three years in the country particularly in Madhya Pradesh;

(b) whether the Government propose to allot more petrol/diesel retail outlets to tribals particularly in Madhya Pradesh;

(c) if so, the details thereof, State-wise; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) During the last three years (1995-96, 1996-97 and 1997-98), a total of 59 retail outlets were allotted to Scheduled Tribes all over the country, which include 10 in Madhya Pradesh.

(b) and (c) 46 new retail outlets have been included in the approved retail outlet Marketing Plan 1996-98 for Scheduled Tribes all over the country including 8 in Madhya Pradesh.

(d) Does not arise.

Population Control Programmes

1418. SHRI PRITHVIRAJ D. CHAVAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have reoriented the population control programme by shifting to Reproductive Child Health as agreed to in the International Conference of Population and Development (ICPD);

(b) whether the Government have reviewed the impact of the changed emphasis at the district level; and

(c) if so, the steps taken to educate the implementing authorities and the Non Government organisations to the new orientation?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) Yes, Sir, the Government of India, in accordance with the recommendations of International Conference on Population and Development (ICPD), has launched the Reproductive and Child Health (RCH) Programme during 1997-98 for implementation during the 9th Plan period.

(b) and (c) The Reproductive and Child Health (RCH) Programme was launched in October, 1997. The various specific schemes for implementation of this programme have since been prepared. The implementing authorities at the state and the district levels as also the non Government organisations are being educated about the strategic reorientation of the Reproductive and Child Health Programme through training at different levels. It is too early to review the impact of the changed emphasis at the district level.